

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100467/2019	The State of Maharashtra - BKC Police Stn. Vs Banti Sadbir Dikka and Ors. 02	PP
2	POCSO SPL CASE	100468/2019	The State of Maharashtra - BKC Police Station Vs Sundar Dayachand Both and Ors. 09	PP
3	POCSO SPL CASE	100521/2019	The State of Maharashtra - RAK Marg Police Station Vs Mohd. Iliyas Mohd. Ishak Shaikh	PP
<u>CHARGE</u>				
4	POCSO SPL CASE	100267/2015	The State of Shivaji Nagar Police Station Vs Majid Moinuddin Khan	
<u>APPEARANCE</u>				
5	REMAND APPL POCSO	100544/2020	The State BKC Police Station Vs Ibrahim Altab Shaikh	PP
6	REMAND APPL POCSO	100555/2020	The State of Maharashtra Through Vikroli Police Station Vs Jaid Javed Khan	PP

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COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	BAIL APPL POCSO	100986/2020	Abid Salim Khan Vs The State of Maharashtra through Govandi Police Station, Mumbai	Sukrut Mhatre, Nitin Kamble
STATEMENT US 313 CR.P.C.				
2	POCSO SPL CASE	100447/2014	The State Shivaji Nagar P.S Vs Shahbaj @ Sikandar Jahir Ahmad Shaikh	
APPEARANCE				
3	POCSO SPL CASE	100660/2019	The State of Maharashtra - Nehru Nagar Police Station Vs Omprakash Hiralal Fulwariya	PP
4	REMAND APPL POCSO	100502/2020	The State of Maharashtra through Worli Police Station, Mumbai Vs Suraj Bhim Jawale	PP
5	REMAND APPL POCSO	100511/2020	STATE GOVERNMENT Antop Hill P. Stn. Vs Farukh Faijalali Sardar	
6	REMAND APPL POCSO	100517/2020	The State of Maharashtra Through Mankhurd Police Station Vs Babuali Abdul Hakim Ansari and ors.	PP
7	REMAND APPL POCSO	100526/2020	STATE GOVERNMENT MANKHURD POLICE STATION MUMBAI Vs DILIP GNADALAL PATEL AND OTHRES	PP
8	REMAND APPL POCSO	100527/2020	The state of Maharashtra through Vikhroli Police Station, Mumbai. Vs Akash Devidas Chavan	PP

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9	REMAND APPL POCSO	100528/2020	STATE GOVERNMENT BHOIWADA POLICE STATION, MUMBAI Vs PRTIK GANESH SOLANKI	PP
<u>REPORT</u>				
10	REMAND APPL POCSO	100441/2020	The State through Shivaji Nagar Police Station, Mumbai Vs Farhan @ Kamrul Huda Nurul Huda Khan	PP
11	REMAND APPL POCSO	100535/2020	The State Of Maharashtra Through Antiphill Police Station Vs Sunny Bhupendra Singh	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100282/2017	DEONAR POLICE STATION Vs MOHD. SAIF ALI ABDUL SATTAR KHAN AND ANOTHER 01	
2	POCSO SPL CASE	100569/2017	The State Santacruz Police Station Vs Sakharchand Nathumal Jain	
3	POCSO SPL CASE	100233/2018	The State of Kalachowki Police Station Vs Avinash Kanhoji Dhuri	Adv. Merchant
(Main Matter REMAND APPL POCSO/0100132/2018)				
4	POCSO SPL CASE	100338/2018	The State of Santacruz Police Station Vs Jayesh Suresh Gavari	z
5	POCSO SPL CASE	100688/2018	The State of M.C. Railway Police Station Vs Paramjit Jagjit Singh	PP
6	POCSO SPL CASE	100140/2019	The State - Shivaji Nagar Police Station Vs Rihana Niyajun Sheikh and Ors. 01	PP
<u>EVIDENCE</u>				
7	POCSO SPL CASE	100338/2016	THE STATE OF BHANDUP POLICE STATION. Vs VAIBHAV VISHWASRAO SHINDE	
8	POCSO SPL CASE	100343/2016	THE STATE OF KURLA POLICE STATION. Vs SUNITA ALKO YADAV AND ORS.03	
9	POCSO SPL CASE	100559/2016	WADALA T T POLICE STATION. Vs DIPAK BHAU PAWAR	
10	POCSO SPL CASE	100112/2017	V.P.ROAD POLICE STATION. Vs SURAJ SUBHASH BAIT	

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11	POCSO SPL CASE	100290/2017	GHATKOPER POLICE STATION Vs SARFARAZ AHMED FAIYAZ AHMED	
12	POCSO SPL CASE	100243/2018	The State of Shivaji Nagar Police Station Vs Iqbal Ahmad Mujafar Hasan	
(Main Matter REMAND APPL POCSO/0100172/2018)				
13	POCSO SPL CASE	100399/2019	The State of Maharashtra - V.B. Nagar Police Station Vs Salman Ahmad Nafis Ansari	PP
<u>CHARGE</u>				
14	POCSO SPL CASE	100105/2019	The State of Govandi Police Station Vs Narsimha Siddhappa Kaikadi	PP Adv. Kudarat Shaikh (SA)
15	SESSIONS CASE	100272/2019	The State of Mankhurd Police Station Vs Sunny Vijay Kamble and Ors. 03	APP
16	POCSO SPL CASE	100382/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Sagir Noor Mohd. Shaikh	PP
<u>APPEARANCE</u>				
17	REMAND APPL POCSO	100388/2020	The State - Warli Police Station Vs Bhushan Suresh Lad	APP
18	REMAND APPL POCSO	100505/2020	The State of Maharashtra through Vinoba Bhawe Nagar Police Station Mumbai Vs Mohd. Muntajir Raza Mujib Shaikh	PP
19	REMAND APPL POCSO	100508/2020	The State of Maharashtra Through Dharavi Police Station Vs Abdul Salam Jiyauulla Khan	PP
20	REMAND APPL POCSO	100515/2020	The state of Maharashtra through Ghatkopar Police Station, Mumbai. Vs Namdeo Shridhar Mayekar	PP

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21	REMAND APPL POCSO	100536/2020	The State Dadar Police Station Vs Tushar Deepak Jadhav	PP
22	REMAND APPL POCSO	100543/2020	The State of Maharashtra through Tardeo Police Station, Mumbai Vs Pradipkumar Vinodkumar Gautam	PP
23	REMAND APPL POCSO	100552/2020	The State- Pant Nagar Police Station, Mumbai Vs Sohel Sahid Mandal	PP
<u>STEPS</u>				
24	POCSO SPL CASE	100559/2015	The State of Cuffe Parade Police Station. Vs Vishnu Hari Thapa	Adv. Nalawade
25	POCSO SPL CASE	100061/2016	THE STATE OF TROMBAY POLICE STATION. Vs MOHAMMAD JAFAR MOHAMMAD RAFIQ SHAIKH @ SONU.	
<u>REPORT</u>				
26	POCSO SPL CASE	100452/2015	THE STATE OF KHAR POLICE STATION. Vs SHATRUGHANA SARJU YADAV AND ORS.02	

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<u>HEARING</u>				
1	POCSO SPL CASE	100381/2019	The State of Maharashtra- Kherwadi Police Station Vs Avinsah Rajesh Maghade	PP
2	POCSO SPL CASE	100560/2019	The State of Maharashtra - Khar Police Station Vs Madhukar Parshuram Khot	PP
3	BAIL APPL POCSO	100692/2020	The State Wadala TT Police Station - Respondent Vs Anthony @ Kartik Stifan Fernades - Applicant	APP Rajas A. Naik
(Main Matter POCSO SPL CASE/0100557/2017)				
4	BAIL APPL POCSO	100936/2020	Manoj Chotelal Sharma Vs The State of Maharashtra Through Marine Drive Police Station	Ashish Patankar and Pratik Rajopadhye PP
<u>EVIDENCE PART HEARD</u>				
5	POCSO SPL CASE	100202/2017	DEONAR POLICE STATION Vs SMT. HUSNA AARA AARIF AND ANOTHER 01	
6	POCSO SPL CASE	100324/2017	KALACHOWKY POLICE STATION Vs AMOL DHONDIRAM BODKE	
<u>EVIDENCE</u>				
7	POCSO SPL CASE	100186/2014	The State Shivaji Nagar P.S Vs Mohd. Salman @ Bali Shamin	
8	POCSO SPL CASE	100084/2016	The State of Dongri Police Station Vs Liyakat Noor Mohammed Mendak@Chorodwala	Meera Choudheri / Bhosale
9	POCSO SPL CASE	100138/2016	THE STATE OF GOVANDI POLICE STATION. Vs SUKAN TILCHAND MALIK	

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10	POCSO SPL CASE	100307/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MHATAB @ ZINKU ABDUL HAMID SHAH	
11	POCSO SPL CASE	100416/2017	The State Ghatkopar Police Station Vs Suraj @ Bablu Alis Mahendra Dayashankar Jaisvar	
12	POCSO SPL CASE	100431/2017	The State Deonar Police Station Vs Santosh Jotiram Talekar	Adv. Shabana Pathan
13	POCSO SPL CASE	1000255/2018	The State of Pantnagar Police Station Vs Arjun Sunil Shinde	z R.S. Kanojia
<u>CHARGE</u>				
14	POCSO SPL CASE	100069/2017	NIRMAL NAGAR POLICE STATION. Vs VISHAL TUKARAM HEGDE	
15	POCSO SPL CASE	100134/2017	BYCULLA POLICE STATION. Vs NAFEES ANIS KHAN	
16	POCSO SPL CASE	100392/2017	NIRMAL NAGAR POLICE STATION Vs AARIF ANWAR SHAIKH	
(Main Matter REMAND APPL POCSO/0100541/2017)				
17	POCSO SPL CASE	100074/2018	The State of Parksite Police Station Vs Jayshri Rajesh Choughule	
(Main Matter REMAND APPL POCSO/0101118/2017)				
18	POCSO SPL CASE	100561/2019	The State of Maharashtra - Nagpada Police Station Vs Mohd. Najar Mohd. Umar Siddhikki	PP

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19	POCSO SPL CASE	100697/2019	The State of Maharashtra - Santacruz Police Station Vs Vikas Bhaiyalal Gupta	PP
<u>COMPLIANCE</u>				
20	POCSO SPL CASE	100643/2018	The State of Wadala TT Police Station Vs Rashida @ Simran Mohd. Shaikh	PP
21	POCSO SPL CASE	100157/2019	The State of Maharashtra - Tardeo Police Station Vs Shahrukh Sallauddin Shaikh and Ors.02	PP Adv. Anjali Patil A/1 and 2 and Aashish Raguvanshi A/3
22	POCSO SPL CASE	100391/2019	The State- B.K.C. Police Station Vs Abdul Wahid Abdul Sherali Shaikh and other	PP
<u>REPLY/SAY</u>				
23	BAIL APPL POCSO	100947/2020	Abdul Salam Jiyauddin Khan @ Mohd Salam Jiyauulla Vs The State Dharavi Police Station	Subhash B Rajora PP

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HEARING				
1	BAIL APPL POCSO	100978/2020	Sunny Bhupendra Singh Bhatia Vs The State of Maharashtra Antop Hill Police Station Mumbai	D.G. Gujaral
2	BAIL APPL POCSO	100994/2020	Taufiq Mohd. Sagir Qureshi Vs The State - Nagpada Police Station, Mumbai	Mohd. Arif Siddiqui
EVIDENCE PART HEARD				
3	POCSO SPL CASE	100446/2016	THE STATE OF KURLA POLICE STATION. Vs DAYASHANKAR DHUDHNATH YADAV	
4	POCSO SPL CASE	100203/2017	SHAHUNAGAR POLICE STATION Vs SANJAY KRUSHNA BHAIJE	
5	POCSO SPL CASE	100265/2017	DEONAR POLICE STATION Vs NISAR AHAMAD SAMSUDDIN SHAIKH	
6	POCSO SPL CASE	100414/2017	The State Bhandup Police Station Vs Jagdish Shankar Wankhede	
7	POCSO SPL CASE	100516/2017	The State Vakola Police Station Vs Dhiraj Hariprasad Yadav	
(Main Matter REMAND APPL POCSO/0100720/2017)				
8	POCSO SPL CASE	100032/2018	The Wadala T T Police Station Vs Nitin Shriram Tamatkar	
9	POCSO SPL CASE	100044/2018	The State of Santacruz Police Station Vs RajSingh Shankar Singh and other	Muzumdar
10	POCSO SPL CASE	100051/2018	The State of Wadala T.T. Police Station Vs Yogesh Dineshchandra Varma	
(Main Matter REMAND APPL POCSO/0101129/2017)				

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11	POCSO SPL CASE	100070/2018	The State of Ghatkopar Police Station Vs Jayesh Vitthal Kadam	
(Main Matter REMAND APPL POCSO/0101119/2017)				
12	POCSO SPL CASE	100345/2018	The State of Nagpada Police Station Vs Sharfaraj Shaikh Abdul Salam Shaikh	z
13	POCSO SPL CASE	100655/2018	The State of kalchowaki Police Station Vs Ravi Chauthmal Kushwar	PP
14	SESSIONS CASE	100042/2019	The State of Kalachowki Police Station Vs Raghunath @ Raju Krushnaji Naik and other	APP
EVIDENCE				
15	POCSO SPL CASE	100214/2016	THE STATE OF DEONAR POLICE STATION. Vs PRAMOD YASHWANT JADHAV	Adv. M.K. Korambe
16	POCSO SPL CASE	100007/2017	SHIVAJI NAGAR POLICE STATION. Vs MOHD. ASIK KHALIL SHAIKH	
17	POCSO SPL CASE	100119/2017	DHARAVI POLICE STATION. Vs SHRIKANT VISHNU SANNAKE	
18	POCSO SPL CASE	1000542/2018	The State of S.S.Branch Vs Mohasin Bashir Pathan and other 1	PP
19	POCSO SPL CASE	1000590/2018	The State of Bhadup Police Station Vs Sikandar Rampyare Pal	PP
20	POCSO SPL CASE	100342/2019	The State of Maharashtra - Navghar Police Station Vs Shivam @ Mohd. Jahir Badrul Shaikh	PP

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21	POCSO SPL CASE	100427/2019	The State of Maharashtra - Vakola Police Station Vs Kiran Shivaji Surwase	PP
<u>REPLY/SAY</u>				
22	POCSO SPL CASE	1000431/2018	The State of Khar Police Station Vs Milan Harikishan Shah @ Re and other 1	PP
23	POCSO SPL CASE	1000634/2018	The State of Khar Police Station Vs Ravi Dhanesh Desai @ R.D. and Others	PP
24	BAIL APPL POCSO	101015/2020	Mr. Kuldeep Alias Krushna Amrutlal Joshi Vs The State of Ghatkopar Police Station, Mumbai	I.P Mishra
<u>APPEARANCE</u>				
25	POCSO SPL CASE	1000574/2018	The State of Vakola Police Station Vs Santosh Visbar Tiwari	PP
26	REMAND APPL POCSO	100345/2020	The State of Maharashtra through Khar Police Station, Mumbai Vs Naresh Satyavan Balani	PP
27	SPL.CASE	100618/2020	The State Of Maharashtra Through Dr. D. B. Marg Police Station Vs Pradeep Jayanna Shetty	PP
28	REMAND APPL POCSO	100534/2020	The State Nagpapda Police Station Vs Taufiq Sagir Qureshi	PP
29	REMAND APPL POCSO	100537/2020	The State V. B. Nagar Police Station Vs Abhishek Babasaheb Wanjari	PP

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30	REMAND APPL POCSO	100539/2020	The State of Maharashtra through Deonar Police Station, Mumbai Vs Rohit Bharat Aalgur	PP
31	REMAND APPL POCSO	100548/2020	The State Of Maharashtra Through Dharavi Police Station Vs Sonu @ Lalbabu Iandal Paswan	PP
<u>REPORT</u>				
32	REMAND APPL POCSO	100542/2020	The State of Maharashtra thorough Govandi Police Station, Mumbai Vs Salim Mohd. Khan	PP
33	REMAND APPL POCSO	100545/2020	The State of Maharashtra through Govandi Police Station, Mumbai Vs Aabid Salim Khan	PP
